

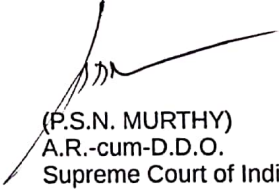
SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

For information of Nationalized banks

This is for information that the following fixed deposit, maturing during the period from 16.03.2019 to 31.03.2019 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.57,46,905/-, Plus interest	16.03.2019	One year.
2	Rs.41,42,671/-, Plus interest	17.03.2019	Six months.
3	Rs.2,48,15,033/-, Plus interest	20.03.2019	Six months.
4	Rs.3,52,500/-, Plus interest	23.03.2019	One year.
5	Rs.2,00,000/-, Plus interest	24.03.2019	Six months.
6	Rs.30,00,000/-, Plus interest	25.03.2019	One year.
7	Rs.15,11,036/-, Plus interest	25.03.2019	91 days.
8	Rs.55,00,000/-, Plus interest	26.03.2019	Six months.
9	Rs.77,00,704/-, Plus interest	28.03.2019	Six months.
10	Rs.6,68,618/-, Plus interest	28.03.2019	One year.
11	Rs.58,904/-, Plus interest AND Rs.65,298/-, Plus interest	Both on 28.3.2019	Both for one year.
12	Rs.36,96,860/-, plus interest	31.03.2019	One year.

Dated: 01.03.2019

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India

1 P.A. to Ld. Registrar (J-I)